

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2305
TO BE ANSWERED ON 11TH MARCH, 2016
SPINAL INJURY CENTRE**

2305. SHRI DUSHYANT SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the salient features of the central sector scheme for setting up of State spinal injury centres in various States/UTs in the country;
- (b) the details of the financial sharing pattern between the State and Union Governments for the implementation of this scheme;
- (c) whether the Government has received any proposals from the Rajasthan for setting up a spinal injury centre and if so, the details thereof and the action taken by the Government thereon;
- (d) whether the Government intends to provide financial and administrative sanctions for this proposal; and
- (e) if so, the time by which the funds are likely to be sanctioned for the same?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

- (a): No such scheme is administered by Ministry of Health and Family welfare. However, a Central Sector Scheme of setting of State Spinal Injury Centre is administered by the Ministry of Social Justice and Empowerment whose salient features, inter alia is as under:
- (i) The State Spinal Injuries Centres shall be mainly on the comprehensive management of Spinal Injured attached to the District Hospital of State capital/Union Territory with dedicated 12 beds.
 - (ii) The Department of Orthopedics and Rehabilitation attached to the District Hospital where the Centre is to be set up shall look after the activity of the Centre. Two such centres are envisaged per year under the Scheme based on availability of funds.

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(b): The Central Government shall bear the non-recurring expenditure up to Rs.2.33 crore on medical equipment, medical/surgical instruments (OT), rehabilitation equipment- (a) OT & PT (b) Orthotics and Prosthetics and (c) assistive technology and non-recurring expenditure cost up to Rs.56.00 Lakh for setting up of 12 beds Ward. Out of 12 beds, the Central Government shall reimburse the cost involved on management of 10 beds daily for treatment of poor patients on actual occupancy basis at a flat rate of Rs.1000/- per bed per day. In addition, Central Government shall bear training cost @ Rs.20 lakh per Centre of the orthopedic surgeons, nursing staff and rehabilitation staff.

The State Govt./UT shall provide requisite space for setting up the Centre and expenditure on infrastructure cost e.g. basic structure work, finishing work including interior and other engineering services and cost on engineering plant requirement, if required. The recurring cost on salaries of medical, paramedical and allied health staff required for running the Centre; drugs and consumables; maintenance of infrastructure and equipment shall be borne by the concerned State Govt./UT. In addition, the State Govt./UT shall also bear recurring expenditure on management of two beds and partially bear the cost involved on training/technical support/sensitization of the doctors and staff.

(c) to (e): A proposal for setting up of State Spinal Injury Centre at Sawai Man Singh Medical College, Jaipur was received from the State Government of Rajasthan which was approved. Based on availability of funds under the Scheme during 2015-16, grant-in-aid amounting to Rs.37.50 lakh has been released for the Centre.

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